

wal Fire Detection System mandatory in the case of Dakota aircraft, whereas the Viking Fire Extinguisher System was considered satisfactory in its present form. As a result of these recommendations there have been no more false alarms on either Dakota or Viking aircraft.

- (4) The Director General of Civil Aviation has made mandatory the carriage of cockpit check lists by pilots-in-charge of aircraft operating scheduled services. These check lists are very elaborate, laying down in a regular and systematic manner a drill to be carried out by the pilot both during normal and emergency operations.
- (5) Test flight schedules on Dakota and Viking aircraft after component change have now been standardised.
- (6) The maintenance schedules of aircraft and engines have been revised and approved by the Civil Aviation Department. These schedules are more elaborate in detail than the schedules followed by operators of Dakota and Viking aircraft in the U. K., U. S. A., and other countries of the world.
- (7) Director General of Civil Aviation ordered the introduction of stage inspection on both Dakota and Viking aero engines undergoing overhaul at the various Indian Airlines Corporation bases entrusted with the same.
- (8) The Hercules engines fitted to Viking aircraft have had their between-overhaul-period reduced in order that a higher factor of safety can be realised during normal operation.

#### ADULTERATION OF GHEE

\*802. SHRI S. C. KARAYALAR:

Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether the Indian Council of Agricultural Research has conducted researches on adulteration of ghee with vanaspati and vegetable oils; and

(b) whether the Council has succeeded in evolving a standardised method for detecting such adulteration?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). Yes. But the tests evolved are not sensitive enough to be used as standard methods for detecting adulteration of ghee.

#### VENDING ARRANGEMENTS AT PURI

\*803. SHRI JAGANNATH DAS: Will the Minister for RAILWAYS be pleased to state:

(a) whether it is a fact that vending arrangements at Puri station in Orissa have been withdrawn from the 1st April 1955;

(b) if so, whether Government are aware that withdrawal of those vending arrangements is causing great inconvenience to the travellers;

(c) which are the other stations in the ex-Bengal-Nagpur section of the Eastern Railway where vending arrangements have been withdrawn; and

(d) what steps are being taken to provide for catering for the travelling public on those railway stations?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes.

(b) No serious inconvenience is being caused since there is a tea room at the station where tea and light refreshments are available.

(c) A statement is placed on the Table of the Sabha.

(d) Other contractors are being appointed.

#### STATEMENT

Sakhigopal

Rupsa

Kamptee

Tharsa

Khirsadoh

Warsa

Titlagarh

Akaltara

Sakti

• Khongsara

Bandara Road

Umrer

Khariar Road

Kesinga

Hatbandh

Chindwara

#### TRAINING OF MERCHANT NAVY OFFICERS

\*804. MOULANA M. FARUQI: Will the Minister for TRANSPORT be pleased to state:

(a) the number of (i) Indian, and (ii) foreign Merchant Navy Officers who received training in the Nautical and Engineering College at Bombay during the year 1954-55; and

(b) whether any additional facilities are provided to foreign trainees in that college?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) (i) Indian Merchant Navy Officers—468.

(ii) Foreign Merchant Navy Officers—»}.

<h) No, Sir

#### REGROUPING OF THE RAILWAYS

\*805. DR. R. P. DUBE: Will the Minister for RAILWAYS be pleased to state the extent of economies effected as a result of regrouping of the Railways in zones?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): The exact evaluation of the economies effected has become difficult due to a number of developments which have occurred immediately prior to, during and after regrouping exerting great influence on the trend of costs. It is, therefore, not easily practicable to furnish this information.

#### रेलवे भ्रष्टाचार जांच समिति

५५७. श्री कृष्णकान्त व्यास : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे भ्रष्टाचार जांच समिति के काम में अभी तक कितनी प्रगति हुई है ; और

(ख) अभी तक उस की कितनी बैठकें हो चुकी हैं और कहाँ कहाँ ?

#### t [RAILWAY CORRUPTION ENQUIRY COMMITTEE

587. SHRI KRISHNAKANT VYAS: Will the Minister for RAILWAYS be pleased to state:

(a) the progress so far made by the Railway Corruption Enquiry Committee in their work; and

fb) the number of meetings so far held by the Committee and the names of places where its meetings were held?]

रेल तथा परिवहन उपमंत्री (श्री ओ० वी० अलगासन): (क) कमिटी ने सब्त्त इकट्ठा करने का काम प्रायः पूरा कर लिया है । रिपोर्ट लिखने की तैयारी हो रही है ।

■ English translation.